

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 182 OF 2016

Dated :13th May, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Ramnik Power & Alloys Pvt. Ltd. ... Appellant(s)
Vs.
Madhya Pradesh State Electricity Regulatory Respondent(s)
Commission &Anr.**

Counsel for the Appellant(s) : Mr. Apporva Misra
Ms. Aditya K. Singh

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Alok Shankar
Mr. Mahip Singh

Mr. G.Umapathy
Ms. Vaishnavi
Mr. Sanjeev Khare (Rep.), DGM, MPPMCL for R-2

ORDER

The matter could not reach before the bench.

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **24.07.2019.**

**(S. D. Dubey)
Technical Member**

Pr/kt

**(Justice ManjulaChellur)
Chairperson**